COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 218 OF 2016

Dated: 23rd August, 2018

Present: Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Hindustan Petroleum Corporation Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Samarth Choudhrary for

Mr. Manu Seshadri

Counsel for the Respondent(s) : Mr. Rajinder Kaul

Mr. Sumit Kishore for R-1

Ms. Rajat Navet for R-2

ORDER

The learned counsel, Mr. Samarth Choudhary, appearing on behalf of Mr. Manu Seshadri, learned counsel appearing for the Appellant submits that the learned counsel appearing for the Appellant is unable to attend the matter today due to his personal inconvenience.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

Relist the matter on <u>27.08.2018</u> ,as requested by the learned counsel appearing for Appellant, as a last chance.

(Justice N. K. Patil)
Judicial Member

(B.N. Talukdar)
Technical Member (P&NG)

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